ELECTION TO COMMITTEE

CENTRAL COMMITTEE ON TUBERCULOSIS ASSOCIATION OF INDIA

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA): I beg to move the following:

"That in pursuance of clause 3(vii) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Central Committee of the Tuberculosis Association of India *vice* Dr. A G. Sonar died"

MR SPEAKER The question is:

"That in pursuance of clause 3(vii) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Central Committee of the Tuberculosis Association of India *vice* Dr. A G. Sonar died".

The motion was adopted.

13.47 hrs.

RE: FOOD CORPORATIONS (AMENDMENT) BILL

MR. SPEAKER: Bills to be introduced. Shri Annasaheb P. Shinde.—He is not present here. We will take it up after lunch recess.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order. Regarding item No. 8, where is the Minister?

SHRI SEZHIYAN (Kumbakonam): This is a very grave matter. When he has given notice that he is going to introduce the Bill, he is expected to be here and respect the House.

SHRI JYOTIRMOY BOSU: We are here waiting and we get only one-fourth of his remuneration.

MR. SPEAKER: Is he here?

SHRI S. M. BANERJEE (Kanpur): There are three Ministers in the Ministry.

SHRI JYOTIRMOY BOSU: It is a breach of privilege of this House. It is an utter discourtesy and dishonour shown to the House Let this be placed on record. I am speaking as your most humble servant

MR SPEAKER: He is a very good friend of mine, but something happens to him when he is in that seat

SHRI JYOTIRMOY BOSU: Do you condone this?

SHRI G VISWANATHAN (Wandiwash): Are we going to tolerate the callous manner in which he has treated this House?

SHRI JYOTIRMOY BOSU: The Minister should be named.

SHRI JAGANNATHRAO JOSHI (Shajapur): He may tell us the reason why he was absent.

SHRI SEZHIYAN: They do not give food. At least they should be here to introduce the Bill on food.

MR. SPEAKER: This is very unfortunate. I will give him one or two minutes at the most. If he does not come I shall disapprove of it. He has not given me any information. He should have informed me.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I do not know what has happened. There may be something.

SHRI S. M BANERJEE: The Ministry has a Cabinet Minister and two other Ministers. But they go away without telling us. He should apologise, or withdraw from the House.

SHRI RAJ BAHADUR: I certainly apologise.

SHRI JYOTIRMOY BOSU: As a very humble servant of this House I would like to submit, I suggest, that the Minister should be named, and suspended for two days.

SHRI S. M. BANERJEE: For at least two days.

MR. SPEAKER: At least two days! I am sorry. (*Interruptions*)

SHRI RAJ BAHADUR: I am sorry that for some reason he is not here. I do not know. We have been trying to contact him (*Interruptions*)

SHRI H. N. MUKERJEE (Calcutta-North-East): This is not only a laughing matter The matter should not be left at that. They should come back and reintroduce it some time according to the rules. You, Sir, are aware of the procedure, and you have been practising eminently at the Bar. This should not be left at that.

MR. SPEAKER: He will have to come again

SHRI H N MUKERJEE· It lapses today as far as we are concerned and it goes. You should give them the direction. (*Interrputions*)

MR. SPEAKER: I have completely disapproved of his absence Let me know what else I can do.

SHRI JYOTIRMOY BOSU: You suspended me for two days the other day. What about the Minister? (*Interruptions*)

MR. SPEAKER: Order please. Shri Nurul Hasan.

PROF. S. NURUL HASAN rose. (*Interruptions*).

MR. SPEAKER: I have moved on to the next item.

SHRI SAMAR GUHA (Contai): It is not a question of mere disapproval. You have disapproved of it. But the question is, it falls through and he has to reintroduce it.

MR. SPEAKER: It is not introduced. What else can I say? Can you give me any instance where I had to put it off? (*Interruptions*)

SHRI RAJ BAHADUR: I am sorry; Mr. Shinde is a respected and dutiful Minister. Something has happened, and he has not been able to come here in time. Therefore, we have to reintroduce it at the most, but I do not know why they should make so much noise about it. (*Interruptions*)

MR. SPEAKER: All that I can say is, the Minister is absent. I do not approve of it. So far as the introduction of this Bill is concerned, it is not introduced. Nobody is there to introduce it. Now, the next item.

13.52 hrs.

INDIRA GANDHI UNIVERSITY BILL*

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and affiliating University at Shillong.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill to establish and incorporate a teaching and affiliating University at Shillong".

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*Published in Gazette of India Extraordinary Part II, Section 4, dated 16th November, 1972.